

Community Projects in Punjab

21. **Shri D. C. Sharma:** Will the Minister of Community Development be pleased to state:

(a) the total outlay incurred in the Community Projects in the Punjab upto the end of April, 1957; and

(b) the outlay incurred in connection with the establishments on the Projects?

The Minister of Community Development (Shri S. K. Dey): (a) Expenditure incurred upto January, 1957 is Rs. 1,73,29,246/-. Later figures are not available.

(b) Rs. 42,30,153/-.

भारतीय जहाजों द्वारा स्वंत्र नहर का उपयोग

२२. श्री रघनाथ सिंह : क्या परिवहन और संचार मंत्री यह बताने की कृपा करेंगे कि स्वंत्र नहर के यातायात के लिये पुनः खुलने के बाद से कितने भारतीय जहाज इसमें से गुजर चुके हैं ?

परिवहन तथा संचार मंत्रालय में राज्य मंत्री (श्री राज बहादुर) : स्वंत्र नहर के यातायात के फिर से खुलने के बाद ७ मई, १९५७ तक, इसमें से १४ भारतीय जहाज गुजर चुके हैं ।

Delhi Junction Station

23. **Shri D. C. Sharma:** Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 1334 on the 19th December, 1956 and state the progress made in the scheme for remodelling of Delhi Junction Station?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): The plan for remodelling Delhi Metre Gauge Yard has been finalised and the work has already been taken in hand.

The plan for remodelling Delhi Broad Gauge Yard has been drawn up and along with the estimate this is under examination.

Anti-Corruption Organisation on Northern Railway

24. **Shri D. C. Sharma:** Will the Minister of Railways be pleased to state the work done during 1956-57 by the Anti-Corruption Organisation of the Northern Railway?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): A statement is laid on the Table of Lok Sabha. [See Appendix I, annexure No. 22].

Chambel Project

25. **Pandit M. B. Bhargava:** Will the Minister of Irrigation and Power be pleased to state:

(a) the progress made in the Chambel Project;

(b) the expenditure already incurred and that anticipated and in what proportion the Madhya Pradesh, Rajasthan and Central Government will share the investment;

(c) total area to be irrigated in the two States separately;

(d) the quantity of Hydro-electric energy which will be produced by this Project and quantity to be used by the two States separately;

(e) by what time the production of electricity will start; and

(f) when it is expected to supply electricity to the cities of Beawar and Ajmer?

The Minister of Irrigation and Power (Shri S. K. Patil): (a) The progress on the Chambel Project (Stage I) up to the end of March, 1957, is as follows:—

I. Gandhi Sagar Dam and Power House:

(i) DAM

Masonry and concrete have been laid to the extent of 36% of the total quantity involved. Over a major portion of its length, the Dam has been constructed up to about 75 feet above the bed level.

(ii) POWER HOUSE.

90% of the excavation for the draft channel has been completed.

II. Kotah Barrage.

Rock cutting has been done up to 80% and stone masonry to the extent of 69%. Orders have been placed for the Barrage Gates.

III. Canals.

Rock-cutting and earthwork excavation have been done up to 51% and 21% respectively. The work on cross-drainages is in progress.

IV. Power House and Transmission Lines.

Orders have been placed for the Generating Plant. Surveys in respect of transmission lines in Madhya Pradesh have been completed; orders have been placed for some of the materials and equipment and orders for the rest are being placed. In Rajasthan, surveys in respect of transmission lines are in hand and estimates are being prepared.

(b) (i) Expenditure incurred up to the end of March, 1957, is as follows:

Rajasthan: About Rs. 3.62 lakhs.
Madhya Pradesh: About Rs. 6.89 lakhs.

(ii) Anticipated expenditure is as follows:

Rajasthan: About Rs. 12.98 lakhs.
Madhya Pradesh: Rs. 24.74 lakhs.

(iii) The cost of the scheme will be shared by the two participating State Governments in proportion to the benefits derived by them. The Central Government is only giving loans to the two State Governments to cover their share of the expenditure.

(c) About 5.5 lakh acres in Madhya Pradesh and about 5.5 lakh acres in Rajasthan.

(d) Power to be produced by State I of the Project will be 75,000 k.w. at 60% load factor; this power will be used by the two States in equal proportion.

(e) In 1959-60.

(f) In 1960.

Aerodromes

26. Pandit M. B. Bhargava: Will the Minister of Transport and Communications be pleased to state:

(a) the number of aerodromes existing in India on the 15th August, 1947 used for Civil Aviation;

(b) the number of aerodromes existing at present;

(c) the total amount of investment made in the construction of new aerodromes and in improving the existing aerodromes since the 15th August, 1947;

(d) what new aerodromes are likely to be constructed during the Second Five Year Plan in various States;

(e) whether it is proposed to construct an aerodrome somewhere in the District of Ajmer (Rajasthan); and

(f) if so, by what time the aerodrome will start functioning?

The Minister of State in the Ministry of Transport and Communications (Shri Humayun Kabir): (a) 44 Aerodromes were maintained by the Civil Aviation Department on the 15th August, 1947.

(b) 84 Aerodromes are at present maintained by the Civil Aviation Department.

(c) Rs. 12.31 crores approximately.

(d) Construction of new aerodromes at the following places is now in hand:—

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| (1) Tuliha (Manipur) | } (Bihar) |
| (2) Malda (West Bengal) | |
| (3) Jogbani | |
| (4) Raxaul | |
| (5) Haldwani (U.P.) | |

Subject to availability of funds, it is proposed to construct new aerodromes at two or three other places.

(e) No, Sir.

(f) Does not arise.